

NATIONAL COMPANY LAW TRIBUNAL,
COURT- V, MUMBAI BENCH

3) C.P.(IB)-200(MB)/2021

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: PRANAV DAMANIA
(Changyou.Com India Pvt. Ltd.)

UNDER SECTION 59 OF THE INSOLVENCY AND BANKRUPTCY ACT, 2016.

ORDER

1. Reserved for orders.

SD/-

CHANDRA BHAN SINGH
Member (Technical)

SD/-

SUCHITRA KANUPARTHI
Member (Judicial)

06.07.2021
/n/